CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

Shri Gireesh B Pradhan, Chairperson Shri A.K. Singhal, Member Shri A.S. Bakshi, Member Dr. M.K. Iyer, Member

No.L-7/44/2010-CERC

Date of Order: 27.8.2015

In the matter of

Nomination of National Load Despatch Center as Implementing Agency.

And In the matter of

National Load Despatch Center

....Respondent

ORDER

Regulation 2 (1) (n) of the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010 (Sharing Regulations) as amended from time to time defines "Implementing Agency" as under:-

- "(n) "Implementing Agency (IA)" shall mean the agency designated by the Commission to undertake the estimation of allocation of transmission charges and transmission losses at various nodes/zones for the Application period along with other functions as per Chapter-4, Chapter-5, Chapter-6, Chapter-7 and Chapter-8 of these regulations."
- 2. As per proviso to Regulation 18 (1) of Sharing Regulations, National Load Despatch Centre (NLDC) was designated as the Implementing Agency, for the first two years which was extended from time to time till 15.6.2015. It is decided that

NLDC shall continue to discharge the functions of the Implementing Agency under the Sharing Regulations till 31.12.2017.

sd/- sd/- sd/- sd/- sd/
(Dr. M.K. Iyer) (A.K. Bakshi) (A.K. Singhal) (Gireesh B. Pradhan)

Member Member Chairperson